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GOVERNMENT OF INDIA MINISTRY OF COMMERCE AND INDUSTRY  
DEPARTMENT OF COMMERCE  
DIRECTORATE GENERAL OF FOREIGN TRADE

PUBLIC NOTICE NO. 39 /2015-2020  
NEW DELHI, DATED THE 9 NOVEMBER, 2017

Subject: Enlistment under Appendix 2-E of M/s. MIDC Industries Association (MIDC-IA) authorized to issue Certificate of Origin (Non-Preferential) – reg.


In exercise of powers conferred under paragraph 2.04 of the Foreign Trade Policy 2015-2020, the Director General of Foreign Trade hereby authorize the following agency to issue Certificate of Origin (Non Preferential):

M/s. MIDC Industries Association (MIDC-IA),  
MIA House, P-26, MIDC Industrial Area,  
Hingna, Nagpur – 440028.  
Tel. No.07104-236138; 235048;  
Fax No.07104-236138  
E-mail : [mianagpur28@gmail.com](mailto:mianagpur28@gmail.com); [office@mianagpur.in](mailto:office@mianagpur.in)

2. Accordingly, name of the above agency is added at Serial No.29 (Maharashtra) of Appendix 2E [List of Agencies Authorized to issue Certificate of Origin (Non-Preferential)] to Appendices & Aayat Niryat Forms of FTP 2015-2020.

3. Effect of this Public Notice:

M/s. MIDC Industries Association (MIDC-IA), is enlisted under Appendix 2E of FTP, 2015-2020 for issuing Certificate of Origin (Non-Preferential).

  
(ALOK VARDHAN CHATURVEDI)  
Director General of Foreign Trade  
Email: [dgft@nic.in](mailto:dgft@nic.in)

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